

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 05-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100078/2014	CBI ACB Vs Murarilal Meena and ors.	
<b><u>CHARGE</u></b>				
2	SPL CASE CBI	100060/2010	The State CBI ACB MUMBAI Vs Shri D. P. Rewawala and Ors.	
<b><u>REPLY/SAY</u></b>				
3	SPL CASE CBI	100021/2010	State CBI ACB MUMBAI Vs Virendra Kumar Agarwal 1 another	
<b><u>STEPS</u></b>				
4	SPL CASE CBI	100055/2014	The State CBI ACB Vs Kishore Kumar Srivastava and anr.	
<b><u>PRODUCTION OF ACCUSED</u></b>				
5	SPL CASE CBI	100051/2018	The State (Through CBI) Vs Prafulla Kumar Mishra	

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 06-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SPL CASE CBI	100008/2018	The State of CBI, ACB Vs Dilip Durga Choudhury and others 3	
<b><u>EVIDENCE PART HEARD</u></b>				
2	SPL CASE CBI	100104/2012	The State CBI ACB Vs Abdul Wahab Haji and 1 other	
<b><u>CHARGE</u></b>				
3	SPL CASE CBI	100032/2017	The State CBI ACB Vs Sandeep Omprakash Agrawal and others	
<b><u>HEARING BEFORE CHARGE</u></b>				
4	SPL CASE CBI	100007/2018	The State of CBI, ACB Vs Dilip Durga Choudhary and 2 others	

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 07-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100089/2011	The State CBI ACB Vs Asif Ahmed Kachhi and 7 Ors	SPP Mr. Bhatnagar  R. R. Shah - 3 to 5, Fernandes - 7
<b><u>CHARGE</u></b>				
2	SPL.CASE	100005/2008	State Vs Satish Ramprakash Kir	DGP
<b><u>APPEARANCE</u></b>				
3	SPL CASE CBI	100016/2018	CBI, ACB Vs M/s. Dujodwala Paper Chemical Ltd. and others 23	

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 08-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SPL CASE CBI	100033/2016	The State CBI ACB Vs Shripati Mishra and others	
2	MISC APPLN CBI	101469/2019	Naandkumarr Janardan Bagwe and Anr Vs Dhiraj Ashok Khivansara and Others	
<b><u>EVIDENCE PART HEARD</u></b>				
3	SPL CASE CBI	100083/2009	CBI ACB MUMBAI Vs Tapan Kumar Chakraborty and another	
<b><u>REPLY/SAY</u></b>				
4	MISC APPLN CBI	100498/2019	Naandkumarr Janardan Bagwe and Anr Vs Sankar Sen AGM, Bank of India and Anr	

**IN THE COURT OF HHJ. SHRI. V. C. BARDE**  
**COURT 50 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 09-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SPL CASE CBI	100037/2018	CBI, BS and FC Vs Nirav Deepak Modi and others 24	SPP Mr. Limosin
2	SPL CASE CBI	100038/2018	CBI, BS and FC Vs Gokulnath Raghu Shetty and others 17	SPP Mr. Limosin
3	SPL CASE CBI	100049/2019	C.B.I., B.S.F.C. Vs Sanjay Kumar Prasad and other	pp
<b><u>EVIDENCE PART HEARD</u></b>				
4	SPL CASE CBI	100120/2009	State CBI ACB MUMBAI Vs Vasudeo Madhukar Mhapsekar 1 another	
5	SPL CASE CBI	100107/2014	The State CBI ACB Mumbai Vs D.M.Thanki and ors.	
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
6	SPL CRI MA	100997/2018	Deputy Director, Directorate of Enforcement Vs Mehul Chinubhai Choksi	S.A.A. Naqvi